

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir; in the Gazi-pur-Gorakhpur-Nautanwa area of Eastern U.P., in the Hazipur-Muzaffarpur-Sitamari, the Samastipur-Muzaffarpur-Motihari-Raxaul, the Purnea-Kishanganj areas of Northern Bihar and in the districts of Jalapair-guri, Darjeeling, Malda and West Dinajpur of West Bengal.

(c) The survey has established the presence of a separate sedimentary basin in Purnea-Kishanganj area, within which an interesting anticlinal structure has also been delineated.

Koyali Refinery

2183. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Oil and Natural Gas Commission have since considered and finalised the matter regarding the formation of a limited company to run the public sector refinery at Koyali in Gujarat; and

(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). The Koyali refinery will be owned by the integrated oil company in the public sector which is being formed by the amalgamation of the Indian Oil Company and the Indian Refineries Limited.

Training in Petroleum Technology

2184. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 2117 on the 18th September, 1963, and state:

(a) whether the recommendations of the Expert Committee regarding the problem of expansion of training

facilities in petroleum technology have since been received; and

(b) if so, the reaction of the Government thereto?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) The recommendations are under consideration.

Institute of Russian Studies

2185. { **Shri Ram Harkh Yadav:**
Shri Onkar Lal Berwa:

Will the Minister of Education be pleased to state:

(a) whether the Soviet Union proposes to start an institute of Russian studies in Delhi;

(b) if so, the details of the scheme; and

(c) when it is expected to function?

The Minister of Education (Shri M. C. Chagla): (a) to (c). During the visit of the Soviet Minister for Higher and Specialised Secondary Education to India recently, a suggestion was made to him to set up an Institute of Russian Studies in India. The reaction of the Soviet side is awaited.

Appliances for the Blind

2186. { **Shri Yashpal Singh:**
Shri Badrudduja:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that services of second expert in the field of manufacture of appliances for the blind was requisitioned in 1962 in spite of the recommendations of the first expert to the contrary;

(b) if so, the reasons therefor; and

(c) the extent to which the services of the second foreign expert have

been helpful and commensurate with the expenditure incurred on him?

The Minister of Education (Shri M. C. Chagla): (a) No Sir.

(b) and (c). Do not arise.

संसद् सदस्यों के मकानों में चोरियां

२१८७. { श्रीमती जोहराबेन चावडा :
श्री श्रींकार लाल बेरवा :
श्री बड़े :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले एक वर्ष में संसद् सदस्यों के मकानों में कितनी चोरियां हुईं या कितनी बार चोरी के प्रयत्न किये गये;

(ख) कितने मामलों में कार्यवाही की गई और कितने चोर पकड़े गये;

(ग) क्या किसी सदस्य को घमकी भी किसी मामले में दी गई; और

(घ) यदि हां, तो सरकार ने क्या कार्यवाही की ?

गृह-कार्य मंत्रालय से राज्य-मंत्री (श्री हाथी) : (क)

चोरियां ३८

(इन में से छ लगाने सहित चोरियां भी शामिल हैं)

चोरियों के प्रयत्न कोई नहीं ।

(ख) सारे मामलों में जांच की गई तथा ३ व्यक्ति गिरफ्तार किये गये ।

(ग) जी हां ।

(घ) मामले की जांच की जा रही है । संरक्षण देने के लिये उपयुक्त प्रबंध किये गये हैं ।

Delhi Police Personnel

2188. { Shri Kachhavaiya:
Shri Brij Raj Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that Delhi Administration has submitted a proposal to revise the pay scale of Delhi Police personnel; and

(b) if so, whether the scales recommended by Delhi administration are being considered?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) No, Sir.

(b) Does not arise.

Criminal Cases of Punjab

2189. { Shri A. V. Raghavan:
Shri Pottekkatt:

Will the Minister of **Home Affairs** be pleased to state the number of criminal cases transferred from the State of Punjab to courts outside the State by the Supreme Court during the last three years?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): The information is being collected and will be placed on the Table of the House.

असिस्टेंटों को स्थायी बनाना

२१९०. श्री कच्छवाय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अनेक असिस्टेंट दस वर्ष से अधिक सन्तोषजनक सेवा में रहते हुए भी अभी तक उसी ग्रेड में अस्थायी काम कर रहे हैं;

(ख) यदि हां, तो ऐसे असिस्टेंट कितने हैं;

(ग) किसी विशेष ग्रेड में स्थायी होने के लिये कितने समय की सेवा आवश्यक है ?